

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
(Establishment Section) Civil Secretariat  
Srinagar/Jammu.

Subject:- Transfers and Postings.

Government Order No: **3084** -JK (LD) of 2021.  
Dated : 07 - 04 - 2021.

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In the interest of administration, sanction is accorded to the following transfers and postings with immediate effect:-

1. Mr. Altaf Hussain, Additional Secretary presently posted in the Industries and Commerce Department holding additional charge of PW(R&B) Department is transferred and posted in the PW(R&B) Department on full time basis;
2. Mr. Hamidullah Bhat, Additional Secretary presently posted in the Mining Department is transferred and posted in the Industries and Commerce Department vice Mr. Altaf Hussain. However, he shall continue to look after the litigation work of Mining Department till further orders;
3. Smt. Vibhati Sharma, Senior Law Officer presently posted in the office of Chief Engineer, PW(R&B), Jammu is transferred and posted in the Directorate of Geology and Mining, Jammu vice Smt. Roopali Puri;
4. Mr. Aftab Ahmad Mir, Senior Law Officer presently posted in the office of Medical Supplies Corporation, J&K is transferred and posted in the office of Chief Engineer, PW(R&B), Jammu vice Smt. Vibhati Sharma;
5. Mr. Shashi Kant Bhagat, Deputy Legal Remembrancer presently posted in the office of Jammu Municipal Corporation is transferred and posted in the Directorate of Litigation, Jammu as Deputy Director Litigation, against available post;
6. Mtr. Musbat Ismail, Deputy Legal Remembrancer presently posted in the Directorate of Accounts and Treasuries, Kashmir is transferred and posted in the Directorate of Litigation, Kashmir as Deputy Director Litigation against available post;
7. Smt. Roopali Puri, Deputy Legal Remembrancer presently posted in the Directorate of Geology and Mining, Jammu holding additional charge of Managing Director, JPDCL,

*Asst. Secy*

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Jammu is transferred and posted in the office of Jammu Municipal Corporation vice Mr. Shashi Kant Bhagat; and

8. Mr. Baij Nath, Assistant Legal Remembrancer presently posted in the office of Service Selection Board, Jammu is transferred and posted in the office of Medical Supplies Corporation, J&K vice Mr. Aftab Ahmad Mir.

The above officers shall be deemed to have been relieved from the date of issuance of this Order.

By Order of Lieutenant Governor.

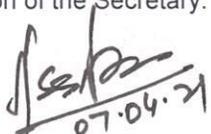
*Sd/-*  
*(Achal Sethi)*  
*Secretary to Government.*

No: LD(Estt)2021/79.

Dated: 07 – 04 – 2021.

Copy to the:-

1. Principal Secretary to Government, PW(R&B) Department.
2. Principal Secretary to the Hon'ble Lieutenant Governor, Raj Bhavan, Jammu.
3. Principal Secretary to Government, Industries and Commerce Department.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Commissioner/Secretary to Government, Mining Department.
6. Commissioner/Secretary to Government, General Administration Department.
7. Commissioner, Jammu Municipal Corporation.
8. Managing Director, Medical Supplies Corporation, J&K Jammu.
9. Managing Director, JPDCL, Jammu.
10. Chief Engineer, PW(R&B), Jammu.
11. Director, Geology and Mining, Jammu.
12. Director, Accounts and Treasuries, Kashmir.
13. Director Finance, Department of Law, Justice and Parliamentary Affairs.
14. Secretary, J&K Service Selection Board, Jammu.
15. Director Litigation, Jammu/Kashmir.
16. Private Secretary to the Chief Secretary for information of the Chief Secretary.
17. Concerned Officers for compliance.
18. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
19. Incharge Website.
20. Government Order file.

  
*(Ashish Gupta)*  
*Additional Secretary to Government.*

  
*07.04.2021*